(4) Hundred and Fifty-second Report on Cash assistance for export of ossein and export of Railway wagons.

(5) Hundred and Fifty-fourth Report on Coaching Services, Railways.

(6) Hundred and Fifty-fifth Report on Non-levy of custom duty on confiscated car released on redemption fine.

(7) Hundred and Fifty-sixth Report on Establishment of production facilities for an ammunition.

(8) Hundred and Fifty-seventh Report on Revenue Demands written off by the Department.

(9) Hundred and Fifty-eighth Report on Union Excise Duties related person.

(10) Hundred and Fifty-ninth Report on Customs Receipts (Non-selected paras).

(11) Hundred and Sixtieth Report on Union Excise Duties (Non-selected paras).

(12) Minutes relating to Procedural and General matters.

ESTIMATES COMMITTEE

Fifty-third and Fifty-Fourth Reports and Minutes.

SHRI GIRDHARILAL VYAS (Bhilwara) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

(i) Fifty-third Report on the Ministry of Health and Family Welfare, Medical Relief, Education Training and Research, and Minutes of the sittings of the Committee relating thereto.

(ii) Fifty-fourth Report on the Ministry of Defence (Department of Defence Production) Ordinance Factories, and Minutes of the sittings of the Sub-Committee on Defence/Committee relating thereto.

(iii) Minutes of the sittings of the Committee relating to Procedural and Miscellaneous Matters.

12-24 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Sixty-fourth, Sixty-eighth, Seventy-third, Seventy-fourth, Seventy-fifth, Seventy-sixth and Seventy-seventh, Reports and Minutes.

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :

(i) Sixty-fourth Report on Action Taken by Government on the recommendations contained in the Forty-third Report of the Committee on Shipping Corporation of India Limited.

(ii) Sixty-eighth Report on Scooters India Limited, and Minutes of the sittings of the Committee relating thereto.

(iii) Seventy-third Report on Action Taken by Government on the recommendations contained in the Forty-seventh of the Committee on Oil Companies—Imports of Petroleum Crude and Products and Distribution of Gas.

(iv) Seventy-fourth Report on Mazagon Dock Ltd. Shipbuilding and Minutes of the sittings of the Committee relating thereto.

(v) Seventy-fifth Report on National Film Development Corporation Ltd.—Financing of Films and Theatres and Minutes of the sittings of the Committee relating thereto.

(vi) Seventy-sixth Report on Minerals and Metals Trading Corporation of India Ltd.—Export of Iron Ore and Minutes of the sittings of the Committee relating thereto.

(vii) Seventy-seventh Report on Action Taken by Government on the recommendations contained in the Forty-sixth Report of the Committee on Electronics Trade and Technology Development Corporation Limited.

(viii) Minutes of the sittings of the Committee relating to Procedural and Miscellaneous Matters.

12.25 hrs.

CALLING ATTETION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported strike of Primary School Teachers in Delhi and action taken by Government.

श्री हरीश कुमार गंगवार (पीलीभीत) : अध्यक्ष महोदय, इससे पहले मेरा एक व्यवस्था का प्रश्न है। मैंने इससे पहले दो मसले उठाये थे...

अध्यक्ष महोदय : आप किसके मुताल्लिक बात करना चाहते हैं।

श्री हरीश कुमार गंगवार : आप पहले मेरी बात सुन लें, मैं कालिग-एटेन्सन के बारे में बात करना चाहता हूं। मैंने यहाँ पर फार्मसिस्ट्स की हड़ताल का मामला उठाया था। आप ने कहा था कि यह यू० पी० गवर्नमेंट का मामला है, इसकी इजाजत नहीं देंगे। उसके बाद दूसरा मामला मैंने कल उठाया, उसके लिये भी आपने यही कहा कि यह यू० पी० स्टेट का मामला है, इसको यहां उठाने की इजाजत नहीं देंगे।

अध्यक्ष महोदय : ठीक बात है।

श्री हरीश कुमार गंगवार : अब आप इस की प्रोसीडिंग्ज का देख लीजिये। आपने कहा है कि यहाँ मेंट्रोपालिटन कान्सिल है, वहाँ जाइये, वहाँ हो सकता है। उसके बाद बाजपेयी जी ने कहा कि यह यूनियन टैरिटरी है इस लिये यह दोनों का मसला है। इस तरह से तो मैडिकल का मामला या जो मामला कल मैंने उठाया था, ये दोनों गवर्नमेंटस के मसले हैं। आज जो काल एटेंशन आया है उसके बारे में मैं जानना चाहता हूं—इस में ऐसी कौन सी विशेष बात है जिस के लिये कल तो यह कहा गया कि यह मसला मेंट्रोपालिटन कान्सिल का है लेकिन आज उसको आप कालिग एटेंशन में ले रहे हैं ?

अध्यक्ष महोदय : मैंने इसके बारे में पता करवाया था, यूनियन टैरिटरी होने की वजह से चूंकि इसमें सैन्ट्रल गवर्नमेंट का दखल था, इस लिये इसकी इजाजत दी है।

श्री हरीश कुमार गंगवार : लेकिन कल आपने यही बात कहकर इन्कार कर दिया था।

श्री अटल बिहारी वाजपेयी : हमने बाद में जा कर समझाया था।

अध्यक्ष महोदय : हर एक बात सोच समझ कर की जाती है। अगर जरूरत होती है तो पता करवा लिया जाता है। कोई बन्दिश नहीं होती है, दरवाजे कभी बन्द नहीं होते हैं, जो हो सकता है उसको कर लेते हैं। You are over-ruled.

श्री हरीश कुमार गंगवार : जिसको विशेष लोग उठाते हैं वह हो जाता है, दूसरों का नहीं होता है ?

MR. SPEAKER : You are irrelevant. This is very much irrelevant.

श्री हरिकेश बहादुर (गोरखपुर) : अध्यक्ष महोदय, मैं अविलम्बनीय लोकमहत्व के निम्न-लिखित विषय की ओर माननीय शिक्षा और संस्कृति तथा समाज कल्याण मन्त्री जी का ध्यान दिलाता हूं तथा अनुरोध करता हूं कि वे इस सम्बन्ध में अपना वक्तव्य दें—

"दिल्ली में प्राथमिक विद्यालयों के शिक्षकों की कथित हड़ताल से उत्पन्न स्थिति तथा इस संबन्ध में सरकार द्वारा की गई कार्यवाही।"

THE MINISTRY OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : The Government are aware that some of the Primary School Teachers working in the Municipal Corporation of Delhi have been on strike since 26th March, 1983. The sirike is in response to call given by the Delhi Primary Teachers Struggle Committee which includes the teachers of three municipal teacher associations, i.e., Municipal Corpora-